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O.A.826/96

Order dated 21.2.2003

Heard Shri K.N.A.Niamati, on behalf of Shri S.K.Purohit for the applicant and Shri Ashok ^{Mishra} ~~Mishra~~ learned senior counsel for the Respondents. Shri Niamati submits that this O.A. has become infructuous as the applicant has got the relief from the Respondents. To this effect, Shri Niamati undertakes to file a Memo in course of the day. In view of the aforesaid, this O.A. is disposed of for having become infructuous.

Hand over copies of this order to the learned counsels of both sides.

Subba
VICE-CHAIRMAN 21/2

Subba
MEMBER (JUDICIAL)

Or. St. 21.2.03

Copies of order
handed over to
counsel for both
sides.

D. Subba
So

Subba
25/2/03